

SUPREME COURT OF INDIA

Re: Reconsideration of proposal for transfer of Mr. Justice P.K. Jaiswal, Judge, Madhya Pradesh High Court to Allahabad High Court.

The Collegium vide Minutes dated 10th January, 2019 resolved to recommend that Mr. Justice P.K. Jaiswal, Judge, Madhya Pradesh High Court, be transferred, in the interest of better administration of justice, to Allahabad High Court.

Vide communication dated 12th January, 2019, Mr. Justice P.K. Jaiswal, while accepting his proposal for transfer to the Allahabad High Court, has requested for consideration of his transfer, if possible, either to Delhi, Rajasthan or Madras High Courts.

The Collegium while examining the request of Mr. Justice P.K. Jaiswal, has factored in all relevant aspects including his response. The Collegium does not find any merit in his representation and is, therefore, of the opinion that the request made by Mr. Justice P.K. Jaiswal, cannot be acceded to. The Collegium accordingly resolves to reiterate its recommendation dated 10th January, 2019 for his

transfer, in interest of better administration of justice, to the Allahabad High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

(N.V.Ramana), J.

(Arun Mishra), J.

New Delhi,
January 15, 2019.

